

Dr. Katju: I think, if I am not mistaken, they have to compete with the rest of the candidates.

श्री पी० एन० ज्ञानभोज : इन गरीब पिछड़ी हुई हरिजन जाति के लोगों को केन्द्रीय सरकार कर्मचारियों की भर्ती करते समय उन को क्या क्या सहूलियतें देती है ?

डा० काटजू : मैं इस सवाल का जवाब, मुझे माफ किया जाये, कोई चार, पांच मर्तवा दे चुका हूँ। पहली सहूलियत तो उन जाति वालों के साथ सरकार यह दिखाती है कि उन की उम्र तीन साल दूसरी जाति वालों से ज्यादा बढ़ा दी है। दूसरी सहूलियत यह है कि उन के लिये कुछ रिजर्वेशन हैं और तीसरी सहूलियत यह है कि मैं समझता हूँ कि जब कमीशन उन का इंटरव्यू करता है, तो इस बात का ज़रूर लिहाज़ करता होगा कि अमुक उम्मीदवार हरिजन भाई है और उन का इन वायरनमेंट, मुझे उस की ठीक ठीक हिन्दी नहीं मालूम, कुछ ऐसा है जो और लोगों से थोड़ा बदला हुआ है और उन के साथ थोड़ी रियायत करनी चाहिये, मेरी समझ में यह सब सहूलियतें होंगी, अब इन को कागज़ पर कहाँ तक लिखा जाये।

श्री गणपति राम : क्या मैं मंत्री महोदय से जान सकता हूँ कि वह हरिजन कैंडिडेट्स जो कम्पीटीटिव इन्क्वामेन्शन में चुने नहीं जा पाते, तो जो बैंकनसीज़ रह जाती है, उन को डायरेक्ट रिज़ूटमेंट के द्वारा ऐज़-केशनल क्वालिफिकेशन पर दे दिया जाता है।

डा० काटजू : मुझे मालूम नहीं, उस के लिए, आप मुझे नोटिस देंगे तो मैं बतला सकूंगा।

Shri M. R. Krishna: May I know the number of posts reserved for scheduled caste candidates during 1949-50 and 1950-51 and how many of these were filled by non-scheduled caste people?

Dr. Katju: A statement is being prepared. I shall lay it on the Table of the House.

DEATH OF A PRISONER

*2301. **Shri Dasaratha Deb:** Will the Minister of States be pleased to state:

(a) how many prisoners convicted in the Manipur Conspiracy Case are lodged in the Midnapur Jail and why they are kept so far away from their own State;

(b) under what classification they are lodged;

(c) whether one of them died in his cell on the 18th April, 1952, and if so, what were the circumstances leading to his death;

(d) whether a thorough enquiry has been made into the causes of his death and if so, what are the findings of that enquiry; and

(e) whether some other prisoners are ill, if so, how many, from what are they suffering and why?

The Minister of Home Affairs and States (Dr. Katju): (a) 16 prisoners were sent to the Midnapur Jail due to shortage of accommodation in the Jails in Manipur.

(b) II and III divisions.

(c) Yes. The prisoner died of heart failure due to fatty infiltration of heart.

(d) An enquiry was made on the day of death by a first class Magistrate and his finding was that it was a case of death due to natural causes.

(e) Yes. One other prisoner convicted in the Manipur Communist Conspiracy case fell ill of Hemianesthesia and was transferred from Midnapur to Calcutta for specialised treatment. Two others are suffering from Neurosis due to prolonged constipation.

Shri K. K. Basu: May I know whether those prisoners were kept in cells which were declared to be unfit by the Jails Enquiry Committee?

Dr. Katju: I really do not know.

Kumari Annie Mascarene: May I know whether there was any evidence to show that the person who died was suffering from weak heart?

Dr. Katju: That must have been surely; I am only guessing; it is a matter for verification at either the post mortem examination or examination by the hospital surgeon in charge.

Shri. K. K. Basu: May I know whether the relatives of these prisoners were allowed to examine the dead body?

Dr. Katju: So far as the dead individual was concerned, my information is that wires were sent to the relatives. I am unable to say whether they came or not.

Jonab Amjad Ali: May I know if the guess work of the hon. Minister is based on the fact that every case of death is due to heart failure?

Mr. Speaker: Order, order. Perhaps the hon. Member did not hear the reply to the question. He said there was an inquiry by a First Class magistrate and as a result of the inquiry he has said so.

Shri Rishang Keishing: May I know the names of the sick prisoners?

Dr. Katju: The man who died was Kosam Rabei Singh. He died of fatty infiltration of heart. I may add that the post-mortem examination of the dead body was made by the civil surgeon who has certified that death was due to heart failure owing to fatty infiltration of heart.

Mr. Speaker: He wants the names of the other people.

Dr. Katju: I am sorry. The other communist prisoner who developed that blood disease is P. Kala Singh. He was immediately transferred to the Alipore Central Jail for special treatment. The other two who are suffering from neurosis are Mahendra Singh and Tikendra Singh.

Shri B. C. Das: May I know whether the civil surgeon was also the superintendent of the jail concerned?

Mr. Speaker: I think such questions should not be put. They contain insinuations which are not proper.

Shri. H. N. Mukerjee: Do the jail records show that the deceased person was suffering from heart disease continually and that death happened in more or less normal circumstances, or do the records suggest that there was some kind of dubious circumstance attached to it?

Dr. Katju: Deaths, you know, occur outside jails also. Millions die of heart failure. What is the good of suggesting that this particular man did not die of heart failure.

Mr. Speaker: Order, order. Let us not enter into an argument.

BANGALORE-MYSORE RAILWAY LINE

*2303. **Shri Madiah Gowda:** Will the Minister of Railways be pleased to state:

(a) whether any scheme to electrify the Railway line between Bangalore and Mysore has been drawn up at any time by the Government of Mysore; and

(b) if so, whether that scheme also has been transferred to the Centre when the Mysore Railway was transferred?

The Minister of Railways and Transport (Shri L. B. Shastri): (a), Yes; the scheme was however, dropped by the Mysore Government after further consideration.

(b) Does not arise.

Shri Madiah Gowda: May I know if it is the policy of Government to electrify railways wherever electricity is cheap and traffic is heavy?

Shri. L. B. Shastri: Yes, that is true and the advantage of electric traction is obvious, but we have to take other factors also into consideration. The initial cost is very heavy.

Shri Madiah Gowda: What will be the cost of electrifying the railway between Mysore and Bangalore? It is after all 87 miles.

Shri L. B. Shastri: I am sorry I cannot give him that figure.

Shri Shivananjappa: In view of the fact that the Mysore Government have made repeated promises prior to the integration of the Mysore State Railway with the Indian Railways that the Bangalore-Mysore line would be electrified, do Government propose to implement it in the near future?

Shri L. B. Shastri: The Mysore Government themselves dropped the scheme. Therefore the question does not arise that they made any request to us to take up that project.

Shri Basappa: Is it a fact that but for the integration of Mysore State Railway, this question would have been solved by the Mysore Government?

Mr. Speaker: He said that the Mysore Government themselves dropped it. Probably he didn't hear the reply.